tion for admission of candidates to the Film Institute;

(2) Sound Recording and Sound Engineering should be treated as two separate subjects, Sound Recording being a 2 years' diploma course, with provision for such diploma holders to take one additional year's course in Sound Engineering;

(3) The Institute should be affiliated to the International Liaison Centre of Cinema and Television School at Paris.

(c) Government have accepted these recommendations and already implemented the first two.

†[सूचना तथा प्रसारण मंत्री (डा० बी० गोपाला रेड्डी) : (क) जी हां ।

(ख) सलाहकार समिति की मुख्य सिफारिशें यह थीं :—

(१) फिल्म इंस्टीट्यूट में दाखिल करने के लिये उम्मीदवारों को चुनते समय लिखित और मौखिक परीक्षा ली जानी चाहिए ।

(२) ध्वनि अंकन और ध्वनि इंजीनियरी अलग अलग दो विषय समझे जायें, ध्वनि अंकन दो वर्ष का डिप्लोमा कोर्स हो, और ऐसे डिप्लोमाधारियों के लिये ध्वनि इंजीनियरी में एक अतिरिक्त वर्ष का कोर्स लेने का प्रबन्ध हो ।

(३) यह इंस्टीट्यूट पेरिस के सिनेमा और टेलिविज़न स्कूल के अन्तर्राष्ट्रीय सम्पर्क केन्द्र से सबद्ध हो ।

(ग) सरकार ने इन सिफ़ारिशों को स्वीकार कर लिया है और पहली दो पर तो अमल भी हो रहा है ।]

श्री राम सहाय : इस एडवाइज़री कमेटी का टर्म कब तक का है ?

DR. B. GOPALA REDDI: Two years.

श्री राम सहाय : क्या मैं यह जान सकूंगा कि इस सलाहकार समिति का गठन किस प्रकार से किया जाता है ?

DR. B. GOPALA REDDI: There are three representatives of the Government, some people who are interested in the film industry and a few non-officials.

फिल्मों का निरीक्षण

*८३. **श्री राम सहाय** : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) फ़िल्म सेंसर बोर्ड ने १९६१–६२ में कितनी फ़िल्मों का निरीक्षण किया ;

(ख) बोर्ड ने इसमें से कितनी फ़िल्मों को (१) स्वीकृति प्रदान की; तथा (२) कितनी अस्वीकृत की; और

(ग) अस्वीकृत फ़िल्मों में क्या दोष पाये गये ?

†[EXAMINATION OF FILMS

*83. SHRI RAM SAHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films examined by the Board of Film Censors during the year 1961-62;

(b) how many of these films were (i) approved and (ii) disapproved by the Board; and

(c) what defects were found in the disapproved films?]

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) 3420.

(b) (i) 3176.

(ii) 80—Indian 2 (feature); Foreign 78 (Features 43, Trailers 32 and shorts 3).

†[ ] Hindi translation.

†[ ] English translation.

The two Indian films and 2 foreign feature films including one trailer, which were originally refused certificates, were subsequently certified for public exhibition by the Board of Film Censors after revised versions had been submitted. Three foreign feature films were also certified as a result of appeal to Government.

(c) The films were refused certificates by the Board of Film Censors owing to their infringing the Directions prescribed by the Central Government for the guidance of the Board in sanctioning films for public exhibition under Section 5B (2) of the Cinematograph Act, 1952.

†[सूचना तथा प्रसारण मंत्री (डा० बी० गोपाला रेड्डी) : (क) ३,४२० ।

(ख) (१) ३,१७६ ।

(२) ८०—भारतीय २ (फ़ीचर); विदेशी ७८ (फीचर ४३, ट्रेलर ३२ और संक्षिप्त ३) ।

फ़िल्म सेंसर बोर्ड ने बाद में दो भारतीय फ़िल्मों और दो विदेशी फीचर फ़िल्मों को, जिनमें एक ट्रेलर भी सम्मिलित है, जिन्हें पहले प्रमाण-पत्र देने से इन्कार कर दिया गया था उनके संशोधित संस्करण मिलने के पश्चात् सार्वजनिक प्रदर्शन के लिये प्रमाणित कर दिया । सरकार को अपील करने के परिणामस्वरूप तीन विदेशी फ़ीचर फ़िल्में भी प्रमाणित की गई ।

(ग) फ़िल्म सेंसर बोर्ड ने उन फिल्मों को प्रमाण-पत्र नहीं दिए, जिन्होंने उन निदेशों को भंग किया, जिन्हें कि केन्द्रीय सरकार ने सिनेमेटोग्राफ़ अधिनियम, १९५२ की धारा ५-बी (२) के अन्तर्गत सार्वजनिक प्रदर्शन के प्रसंग में बोर्ड के मार्गदर्शन के लिए निर्धारित किया है ।]

†[ ] Hindi translation.

SHRI PANNALAL SARAOGI: Are Government aware that the examining policy of the Board of Film Censors is not uniform and that the Board is largely influenced by extraneous considerations while examining and censoring films of big producers?

DR. B. GOPALA REDDI: I do not think it is correct to say that they are influenced by extraneous considerations.

SHRI PANNALAL SARAOGI: Do Government feel the necessity of formulating certain basic rules in this regard for the guidance of the Board of Film Censors so that they may be uniformly applied in the case of all producers?

DR. B. GOPALA REDDI: There are already standing instructions to all the Boards; it is a question of applying them adequately in the various regions.

SHRI PANNALAL SARAOGI: I thought of formulating some rules about it.

DR. B. GOPALA REDDI: They are there already.

SHRI J. S. PILLAI: May I know the names of the members of the Board?

DR. B. GOPALA REDDI: There is a Central Film Censor Board and there are some Regional Committees also. There are again some Appellate Committees in the regions. There are three Committees functioning, one at Bombay, one at Madras and another at Calcutta.

SHRI AKBAR ALI KHAN: Is there no Central Committee?

MR. CHAIRMAN: There is a Central Committee.

DR. B. GOPALA REDDI: They lay down the principles only.

श्री राम सहाय : क्या मैं यह जान सकूंगा कि जिस प्रकार के दोषों के कारण भारतीय फ़िल्मों को अस्वीकृत किया जाता

है, उस कार के दोषों को मिटाने के क्या कोई ऐसी व्यवस्था करने का विचार है, जिससे उन दोषों को फ़िल्मों के बनने वक्त ही देख लिया जाये ?

DR. B. GOPALA REDDI: It is a very wide question whether censorship will take place before the film is actually taken or whether it should be censored after the film is taken, and this is a matter which has to be considered very carefully.

बाल फिल्म संस्था की नई फिल्में तथा वृत्तचित्र

*८४. श्री राम सहाय : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) बाल फ़िल्म संस्था जिन छः नई फिल्मों को तथा फ़िल्म विभाग द्वारा निर्मित आठ वृत्तचित्रों के बाल रूपान्तरों को तैयार कर रही थी, क्या वे तैयार हो गये ; और

(ख) क्या उनका प्रदर्शन प्रारम्भ हो गया और यदि हां, तो वे किन किन सिनेमा घरों में दिखाये जा रहे हैं ।

†[NEW FILMS AND DOCUMENTARIES OF THE CHILDREN'S FILM SOCIETY

*84. SHRI RAM SAHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the six new films and children's versions of the eight documentaries produced by the Films Division that were under production by the Children's Film Society have been completed: and

(b) whether they have been put on the screen for show and if so, which cinema houses have been exhibiting them?]

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) The six new films under preparation by the Children's Film Society at the end of 1960-61 have been completed. Children's versions of Films Division's documentaries are still under preparation

(b) No, Sir.

‡सूचना तथा प्रसारण मंत्री (डा० बी० गोपाला रेड्डी) : (क) १९६०-६१ के आखिर में बाल फ़िल्म संस्था जिन छः नई फ़िल्मों को तैयार कर रही थी, वे अब तैयार हो गई हैं । फ़िल्म विभाग के वृत्तचित्रों के बाल रूपान्तर तैयार करने का कार्य अभी चल रहा है ।

(ख) जी, नहीं ।]

श्री राम सहाय : ये जो फ़िल्म तैयार की गई, इनके बारे में जनता की अभिरुचि कैसी देखी गई, कुछ आप बता सकते हैं ?

DR. B. GOPALA REDDI: It was quite a favourable reaction.

SHRI DAYALDAS KURRE: What are those six films?

DR. B. GOPALA REDDI: They are—

1. Savitri	....	Hindi.
2. The Story of the Two Stamps	..	Hindi.
3. Maha Teerath	..	Hindi.
4. Shivaji the Great	..	Hindi. and Marathi.
5. Bapu Ne Kaha tha	..	Hindi.
6. Balkon Sathe Vartalap	..	Gujarati

REPORT OF MAHALANOBIS COMMITTEE ON DISTRIBUTION OF NATIONAL INCOME

*61. SHRI V. M. CHORDIA (ON BEHALF OF SHRI BIREN ROY AND SHRI A. B. VAJPAYEE): Will the Minister of PLANNING be pleased to state:

(a) whether the Mahalanobis Committee on Distribution of National Income has submitted its report;

(b) if so, the main findings thereof;

†[ ] English translation.

‡[ ] Hindi translation.